

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.06.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 402 of 2020	Anjalee Kapoor Vs. Small Industries Development Bank of India & Anr.	Asheesh Jain	

## **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 519 of 2020	Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. BVN Traders & Ors.	Gautam Singh	Anupam Tiwari
<b>3.</b>	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	

## **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 452 of 2020	Sushil Ansal Vs. Ashok Tripathi & Ors.	Vishvendra Tomer	Amar Pal
<b>5.</b>	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.	Kumar Anurag Singh	
<b>6.</b>	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal	
<b>7.</b>	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Ors.	Ankit Mangla	
<b>8.</b>	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	Arjun Asthana	Kaustav Saha

**02:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 270 of 2020  <b>Part Heard</b>	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	KV. Balakrishnan- R1

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**